## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.16/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company Under Section		Seri Equipment Finance LtdVersus- Sree Metaliks Ltd. 7 IBC		
1.	Rahul 1	Liddy, Advocati	Edelveiss.	Rapulfly 17.
2.	Kulpee	P WERMA	Resolution	Kindy Shap
3.	Nitu Podlar,	Pes	Srei Equipment Finance United	witu forlar 13/3/2017

## ORDER

- Ld. Counsels for the petitioners and Edelweiss as well as Ld. Resolution Professional, Mr. Kuldip Verma are present.
- Ld. RP informed that only Corporate Debtor has filed a resolution but CoC did not taken any decision on that. Next CoC

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meeting is due on 14/07/2017. The 180 days' time period is expiring on 29/07/2017.

List the matter on 21/07/2017.

(Vijai Pratap Singh) Member (J)